

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6993 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR Appellant (s)

VERSUS

ANIL JAIN & ORS. Respondent(s)

Date: 10/03/2014 This Appeal was called on for hearing today.

For Appellant(s) Mr.Shilp Vinod,adv.
Ms. N. Shoba,Adv.

For Respondent(s) Ms.Archita Phookun,adv.
Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant and respondents have filed their respective statement of case. Both sides submit that no further steps are required. List the matter before the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	